

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 182 of 2020

IN THE MATTER OF:

J.M. Housing Ltd & Ors.

...Appellants

Vs

Mr. Surender Kumar Gupta & Ors.

....Respondents

Present:

For Appellants: Dr. U.K. Chaudhary, Sr. Advocate

**For Respondents: Mr. Rakesh Kumar, for Caveator (R-1, 2 and 3),
Advocates**

**Mr. Virender Ganda, Sr. Advocate for
Respondent Nos. 6 to 8.**

Mr. Sharad Poddar, Advocate

ORDER
(Through Virtual Mode)

20.11.2020 For filing of Rejoinder of the Appellants to the Replies of Respondent Nos. 1 to 3, at request of the Learned Senior Counsel Dr. U.K. Chaudhary, time is granted till 23.11.2020.

The Registry is directed to List the Appeal on **26th November, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)